

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KARANJA TERMINAL & LOGISTICS PRIVATE LIMITED
OPERATING IN PORT AND LOGISTICS SERVICES AT KARANJA PORT, URAN (PORT FACILITY)
AND AT BELAPUR CBD (REGISTERED OFFICE)
(Under Regulation 36A (1) of the Insolvency and Bankruptcy
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Karanja Terminal & Logistics Private Limited PAN: AADCK9709Q CIN: U63090MH2010PTC203226
2.	Address of the registered office	Office No.705 & 706, 7th FLR, Shelton Cubix, Chilu Phawle Deore Marg, Sector 15, CBD Belapur, Navi Mumbai, Thane, Maharashtra, India, 400614
3.	URL of website	https://karanjaterminal.com
4.	Details of place where majority of fixed assets are located	Karanja Port, Belapur (Registered Office)
5.	Installed capacity of main products/ services	Berthing Capacity: 3-5 Vessels at a time depending on sizes (i.e. 3 constructed berths on the Jetty)
6.	Quantity and value of main products/ services sold in last financial year	Revenue From Operations: Income from Port Operations (includes Cargo Handling, Storage and other ancillary services): Rs.28.91 crores for the year ended 31 March 2025
7.	Number of employees/ workmen	61 (Including Contractual employees/workmen)
8.	Further details including the last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending an email at: cirp.karanjaterminal@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending an email at: cirp.karanjaterminal@gmail.com
10.	Last date for receipt of expression of interest	09th February 2026
11.	Date of issue of provisional list of prospective resolution applicants	11th February 2026
12.	Last date for submission of objections to provisional list	16th February 2026
13.	Date of issue of final list of prospective resolution applicants	17th February 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17th February 2026
15.	Last date for submission of resolution plans	19th March 2026
16.	Process email id to submit Expression of Interest	cirp.karanjaterminal@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Corporate Debtor is not an MSME.

Sd/-
Vijay P. Lulla
Deemed Resolution Professional
For Karanja Terminal & Logistics Private Limited
IBBI Regn No. IBBI/IPA-001/IP-P00323/ 2017-18/10593
AFA: AA1/10593/02/311225/107970; Valid till 30.06.2027
Address: 201, Satchitanand Bldg, 12th Road, Khar (W), Mumbai- 400052
Place: Mumbai
Date: 25th January 2026

Briefs

VADODARA
SportVot to stream Nat’l Kabaddi live



The National Senior Men's Kabaddi Championship is set to go live on SportVot, bringing one of India's most prestigious domestic kabaddi tournaments to fans across the country through seamless digital coverage. Scheduled to take place from 24th to 27th February at the SAG Indoor Sports Complex, the championship will feature top senior men's teams representing state associations from across India. 25 state and association teams are expected to participate in this year's edition. Haryana, will return to defend their title in the previous edition.

MUMBAI
MCC Thane scores easy victory



MCC Thane recorded a comfortable five-wicket victory over Vibgyor Strikers in the MCC Talent Search Under-12 League Tournament, organised by the Jwala Sports Foundation at the Oval Maidan. Batting first, Vibgyor scored 194 all out in 35 overs, powered mainly by Hriday Mehta who scored 45 from 52 balls. Ayush Sutar with three for 25 and **Ashish Patil** with three for 31 did the star turn for the Thane outfit. Vivaan Gurjat was in splendid form, scoring 103 from 87 balls to help the MCC team score 195 for 5 in 32.5 overs. All-rounder Ashish scored 36 to bag Player of the Match.

AUSTRALIAN OPEN | The Serb gets 400th Grand Slam match win, ties Federer’s 102 wins in season’s first major; Sinner overcomes cramps, heat to triumph

Djokovic keeps setting records

AP
MELBOURNE

An even 400 in Grand Slams and 102 in Australia. Novak Djokovic just keeps setting tennis records.

The 24-time major winner became the first player to reach 400 wins in Grand Slam singles when he beat Botić van de Zandschulp 6-3, 6-4, 7-6 (4) on Saturday night in the third round of the Australian Open.

It improved his win-loss record to 102-10 at the Australian Open, too, equaling Roger Federer's career haul for the most-ever match wins at the season's first major.

Djokovic has won the Australian Open 10 times, more than anyone else. At 38, he's in Australia aiming for a 25th career major that would make him the most decorated tennis player of all time.

He was in control from the start against van de Zandschulp and was untroubled except for a few moments in the third set - when he tripped and tumbled to the court in the third game, and later when he faced two set points in the 12th.

A medical timeout at the changeover after the third, when the trainer taped the ball of his right foot, and a forehand winner down the line diffused the first two of those issues.

Djokovic was happy to be playing a night match on a day when the tournament's extreme heat policy had to be invoked and the two-time defending champion Jannik Sinner struggled before advancing in



SCORELINES
Novak Djokovic-Botić van de Zandschulp 6-3, 6-4, 7-6 (4)
Jannik Sinner-Eliot Spizzirri 4-6, 6-3, 6-4, 6-4

Jannik Sinner of Italy plays a backhand return to Eliot Spizzirri of the US during their third round match at the Australian Open in Melbourne on Saturday. AP

the afternoon conditions.

"I managed to have a good fall if you can say so, I could protect myself," Djokovic said of the tumble.

Sinner through

Sinner was limping and trying to stretch out cramps in his arms and legs, and had just gone down a break in the third set when the extreme heat rules kicked in at the Australian Open.

Play was suspended for several minutes while the roof was closed on Rod Laver Arena on Saturday afternoon, and the two-time defending Australian Open champion returned a revitalized man.

He won five of the next six games to take the third set against No. 85-ranked Eliot Spizzirri enroute to a 4-6, 6-3, 6-4, 6-4 third-round victory that highlighted a dramatic contrast of intense light and shade.

"I struggled physically today. I got lucky with the heat rule," Sinner said, agreeing that the cooler indoor conditions suited him much more than the energy-sapping heat of the first two sets. "As the time passed, I felt better and better."

He'll next play fellow Italian Luciano Darderi, who beat No. 15 Karen Khachanov 7-6 (5), 3-6, 6-3, 6-4.

Osaka withdraws

Naomi Osaka withdrew from the Australian Open before her scheduled third-round match against Australian qualifier Maddison Inglis on Saturday, ending a campaign noted strikingly for fashion and friction.

The two-time Australian Open champion announced it on social media without divulging her injury, posting on Instagram that she had to withdraw "to address something my body needs attention for after my last match."

In comments later published by the tournament, Osaka said she had a left abdominal issue.

Yuki Bhambri wins in men's doubles, Sriram Balaji ousted

PTI
MELBOURNE

India's Yuki Bhambri advanced to the third round of the men's doubles at the Australian Open on Saturday, while compatriot N. Sriram Balaji bowed out, marking a mixed day for the Indian contingent at the season's first Grand Slam.

Bhambri and his 10th-seeded Swedish partner Andre Goransson overcame the unseeded pairing of Santiago Gonzalez and David Pel 4-6, 7-6(5), 6-3 in a second-round contest that was interrupted by the tournament's extreme heat policy.

The match, which lasted two hours and six minutes in total, had been suspended on Thursday with Bhambri and Goransson trailing 4-6, 2-2 before resuming later as per Australian Open regulations.

Showing composure after the restart, the Indo-Swedish pair lifted their level in a tense second-set tie-break before asserting control in the decider to seal their place in the last 16.

Earlier, Balaji, partnering Austria's Neil Oberleitner, exited the tournament after a straight-sets loss to fourth seeds Marcelo Arevalo and Mate Pavic. The alternate pair went down 5-7, 1-6 in their second-round encounter.

Cathedral girls and Champion boys win

Both schools secure U-12 football titles in Dream Sports MSSA Cup



The Cathedral & John Connon School, Fort emerged champions of the Girls U-12 MSSA Cup Football.

FPJ News Service
MUMBAI

The Cathedral & John Connon School, Fort emerged champions of the Girls U-12 Dream Sports MSSA Cup Inter-School Football Tournament at the MSSA ground. Cathedral earned with a hard-earned 2-1 victory over Bombay Scottish School, Mahim in the final.

Ivaanika Mehra opened the scoring before an unfortunate own goal by Zoe Pinto added to Cathedral's tally. Jane Nadal pulled one back for Bombay Scottish, but Cathedral held firm to clinch the title.

In the third place playoff, Nita Mukesh Ambani School, BKC put up a commanding display to defeat J.B. Petit High School, Fort 3-0. Natasha Kapoor stole the show with an outstanding individual performance, scoring a brilliant hat-trick to seal third place for her team.

Campion School, Cooperage won the U-12 boys title after edging The

Cathedral & John Connon School, Fort in the tie-breaker. After a tense and evenly matched contest, the game ended goalless at full time. Champion held their nerve in the tie-breaker, winning 5-4 to lift the MSSA Cup.

Alymer Fernandez, Aayan Mehta, Avyaan Madhani, Riaan Sathani and Kian Jain converted for Champion, while Yuvan Bhatia, Arin Ghana, Aahan Swarnkar and Vihaan Shah scored for Cathedral.

Don Bosco High School, Matunga beat Fazlani Academy, Mazgaon 2-0 to claim third place. Zidane Sequiera and Zlatan Fernandes found the net.

Don Bosco, Stanislaus win hockey titles

Don Bosco, Matunga held their nerve in the shootout to win 5-4 against St. Stanislaus in the Oliver Andrade League (Boys U-10) final to lift the title. Stanislaus however, won the Vijay Raheja Knockout Trophy (Boys U-12) after defeating Don Bosco 3-0.

Premier League | West Ham beats Sunderland for back-to-back wins

AP
LONDON

West Ham's bid to escape the Premier League's relegation zone gathered pace with a 3-1 win over Sunderland on Saturday.

It was a second straight victory for West Ham, which surged into a three-goal lead by the 43rd minute thanks to Crysenico Summerville's header, Jarrod Bowen's penalty, and a long-range strike by Mateus Fernandes.

Brian Brobbey scored for

Sunderland in the second half.

West Ham, which won 2-1 at Tottenham last weekend for its first win in any competition since early November, stayed in the bottom three but is now just two points behind fourth-to-last Nottingham Forest. Forest visits Brentford on Sunday.

City beats Wolves

Manchester City returned to winning ways by beating Wolverhampton Wanderers 2-0 on Saturday.

Egyptian striker Omar Marmoush opened the scoring at the Etihad Stadium in the sixth minute. Newly drafted striker Antoine Semenyo doubled the lead before going to break.

City are second in the table, three points behind leaders Arsenal, who meet Manchester United on Sunday.

Elsewhere, Fulham defeated Brighton 2-1 while Burnley and Tottenham Hotspur played an entertaining 2-2 draw.

Haaland benched

Erling Haaland was left out of Manchester City's starting lineup on Saturday amid a slump in form. The Norway striker, who was named on the bench, came on the field in the 73rd minute.

Before this game, he scored only one goal in his last eight games in all competitions — and that was a penalty against Brighton in the league. City manager Pep Guardiola made the big call on Haaland after two straight losses — to

SCORELINES

Manchester City-Wolves 2-0
West Ham-Sunderland 3-1
Fulham-Brighton 2-1
Burnley-Tottenham 2-2

Manchester United in the league and Bodo/Glimt in the Champions League.

City has a crucial Champions League game at home to Galatasaray on Wednesday in its bid to secure direct qualification to the round of 16.



West Ham's Mateus Fernandes (R) celebrates a goal with Jarrod Bowen against Sunderland on Saturday. AP

CORRIGENDUM »

In reference to Advertisement published on 20.12.2025 for Tender No. TN0750 / RFx No. 3000063905/CHP1/2025-26 "BIENNIAL WORK CONTRACT FOR MAINTENANCE OF BG TRACK IN LWR OF KHAPERKHEDA TPS SAONER RAILWAY SIDING FOR YEAR 2026-28."

Definition of Similar nature of work Revised QR > "Bidder should have successfully executed work of routine track maintenance at MSPGCL / NTPC / SEB's / Public Sector undertaking / Central power generation company / (Approved sub-vendor of EPC / Turnkey / BoT contractor of Mahagenco)"

Instead of old QR> "Bidder should have successfully executed work of routine track maintenance in Coal Handling Plant of 200 MW or above capacity unit at MSPGCL / NTPC / SEB's / Public Sector undertaking / Central power generation company / (Approved sub-vendor of EPC / Turnkey / BoT contractor of Mahagenco)". Please note.

Sd /-
**Chief Engineer (O&M)
MSPGCL, TPS Khaperkheda.**

कार्यपालक अभियंता का कार्यालय
भवन निर्माण विभाग, भवन प्रमंडल, गोड्डा।
E-Mail ID -eebcdgoddad@gmail.com/eeebcdgoddad-jhr@nic.in

शुद्धि-पत्र

एतद् द्वारा सूचित किया जाता है कि अतिरिक्त कारणावकाश e-Tender Reference No:- BCD/EE/18/Godda/2025-26 (2nd Call), Date - 08.01.2026 PR No:- 370286 Building (25-26)D के द्वारा आमंत्रित ई-प्रॉक्वोमेंट निविदा में निम्नलिखित को संशोधन किया जाता है:-

	पूर्व की तिथि/समय	संशोधित तिथि/समय
वेबसाइट पर निविदा प्रकाशन की तिथि/समय	दिनांक:- 17.01.2026 समय:- 03.00 PM	दिनांक:- 08.02.2026 समय:- 03.00 PM
बिड प्रॉक्सी के लिए अंतिम तिथि/समय	दिनांक:- 27.01.2026 समय:- 03.00 PM	दिनांक:- 16.02.2026 समय:- 03.00 PM
निविदा खोलने की तिथि/समय	दिनांक:- 28.01.2026 समय:- 03.00 PM	दिनांक:- 17.02.2026 समय:- 04.00 PM

शेष यथावत् रहेगा।

कार्यपालक अभियंता
भवन प्रमंडल, गोड्डा।

PR 371616 (GODDA) 25-26

State Bank of India
Marol Branch (01594):-
Silver Arcade, Marol Maroshi Road Andheri East, 400059

PUBLIC NOTICE FOR AUCTION OF GOLD ORNAMENTS

The Below mentioned borrower has failed to repay the loan & redeem the gold ornaments within the stipulated time in spite of several reminders. The gold ornaments/ jewellery pledged under the said loan account by the below listed borrower will be sold in public/private auction at branch premises on 28/01/2026 at TIME.

Account Number	Name of The Borrower	Address	Outstanding Amount Gross Weight
439449 36059	Mrs. Suman Vipin Pandey	2/ 10, Ramdas Chawl, Takpada, Makawana Road, Marol Naka, Andheri East, Near Shubhagan Hotel, Mumbai - 400059	Rs.137093/-

Terms & Conditions:

- Those willing to participate are requested to deposit an amount of Rs.10,000/- before 1:00 pm on auction date.
- The Bank reserves the right to accept or reject any bid amount without assigning any reason whatsoever.
- The bank shall be at liberty to cancel auction process tender at any time before declaring the successful bidder without assigning any reason.
- Please note if the auction does not complete on same day, the same will follow the subsequent days on the same terms & conditions.

Sd/-, Authorized Officer

ASREC (India) Limited
Bldg No. 2, Unit No. 201-202A & 200-202B, Gr. Floor, Solitaire Corporate Park, Andheri Ghatkopar Link Road, Chakala, Andheri (East), Mumbai-400 093.

CORRIGENDUM

With reference to the E-Auction Notice dated 23.01.2026 issued under SARFAESI Act, 2002, published in this Newspaper in the account of M/s. World Brands & Trends Pvt.Ltd., borrower account of ASREC (India) Ltd. wherein area of landed property was not mentioned in the schedule of property inadvertently, This Corrigendum necessitated to correct the said mistake and therefore the area of the landed property is measuring about 0.150 acres/s (6534 Sq. Ft.)

This Corrigendum issued hereinabove forms part & parcel of the e-auction, Sale Notice issued by the undersigned. Except the above, all other terms & conditions of the said e-auction sale notice remain unchanged.

Date: 24.01.2026
Place: Mumbai

Sd/- Chief Manager & Authorised Officer
ASREC (India) Ltd.

PUBLIC NOTICE

Notice is hereby given that 1) Mr. Saleel Yashwant Joshi and 2) Mrs. Manali Abhijeet Unhale nee Manali Yashwant Joshi claiming to be the co-owners of 100 Fully Paid Up Shares of Rs.50/- each bearing distinctive Nos.401 to 500 issued under Share Certificate No.5 and Flat No.202 admeasuring 462 Sq.ft., Carpet area on the 2nd Floor in the building known as "OM MADHUSADAN" of Om Madhusadan Co-Operative Housing Society Limited at Chitrakar Kelkar Marg, Vile Parle (E), Mumbai-400057 constructed on land bearing C.T.S. NO. 1166 & 1166 (1), bearing final Plot No. 288 of T.P.S. II, Village Vile Parle (East), Taluka Andheri having acquired/ allotted in lieu of the said old flat no.A-102 from the Developers M/s. Regent Builders and the Society with the consent and confirmation of Mr. Deepak Moreshwar Acharya vide Agreement of Allotment of Permanent Alternate Accommodation dated 22nd September, 2022, and duly registered with Sub-Registrar of Assurance under serial No.BDR-18-16087-2022, who claims to have inherited the same from the original owner Late Sarojini Mahadeo Joshi who bequeathed the said Old Flat equally to 1) Mr. Saleel Yashwant Joshi, 2) Mrs. Manali Abhijeet Unhale nee Manali Yashwant Joshi and 3) Mr. Deepak Moreshwar Acharya under her last will and testament dated 17th February, 2009 in respect of which Letter of Administration with Will annexed has been granted by the Hon'ble Bombay High Court vide Testamentary petition no.2679 of 2022. The said Late Sarojini Mahadeo Joshi had acquired the same from the erstwhile Developers M/s. Lata Constructions vide Agreement executed on or about 23rd December, 1986. The Present owners now being in possession of the said Flat is now intending to sell, transfer, convey and assign the said Shares and Flat with the consent and confirmation of Mr. Deepak Moreshwar Acharya to our clients

Any person/body having executed any deed, document, writing either in respect of the aforesaid Shares and Flat and/or any part or portion thereof and/or having executed any deeds or documents with respect thereto and/or any claim or objection by way of sale, mortgage, trust, lien, possession, gift, inheritance, release, lease or otherwise and/or holding the said original title deeds and documents, howsoever/whatsoever, should report the same to me, within 7 days from the date of issuance of this notice with documentary proof, thereto, failing which no such claims or demands, objections or hindrances, etc. from any such person/body, by, through, for them and/or on their behalf in any manner whatsoever shall be entertained and our clients shall proceed with the acquisition of the said Shares and Flat and receive Physical possession of the said Flat along with the Original Title deeds and Transfer forms thereto accordingly by execution and registration of the Agreement for Sale.

Dated this 25th day of January, 2026.

A.N.S. LEGAL SERVICES,
Advocates,
101, 1st Floor, Vireswar Darshan CHS, G. B. Indulkar Marg, Vile Parle (East), Mumbai - 400057.

झारखण्ड राज्य बिबरजेज कॉरपोरेशन लिमिटेड, राँची
(झारखण्ड सरकार का उपक्रम)
कॉर्पोरेट पद्व्याख सं० -U51228JH2010SOGC014519, TIN No. - 20520108277
E-mail :- jsbcljharkhand@gmail.com
उत्पाद भवन, भूतल, नवीन पुलिस केद के समीप, कोक रोड, राँची- 834008

अति अल्पकालिन ई-आमंत्रण पत्रांक सं०-JSBCL/03 दिनांक- 24.01.2026

इच्छा की अभिव्यक्ति हेतु अति अल्पकालिन ई-आमंत्रण सूचना
झारखण्ड राज्य बिबरजेज कॉरपोरेशन लिमिटेड, राँची
गोदाम हेतु इच्छा की अभिव्यक्ति हेतु अति अल्पकालिन ई-आमंत्रण सूचना

क्रासं०	विवरणी	अभ्युक्ति
1	इच्छा की अभिव्यक्ति के प्रपत्र को वेबसाइट https://jharkhandtenders.gov.in एवं http://jsbcl.in पर अपलोड करने की तिथि	दिनांक-25.01.2026
2	इच्छा की अभिव्यक्ति को ऑनलाइन https://jharkhandtenders.gov.in के माध्यम से जमा करने की प्रारंभिक तिथि	दिनांक- 26.01.2026
3	इच्छा की अभिव्यक्ति को Online रूप से जमा करने की अंतिम तिथि	दिनांक- 02.02.2026 के अपराह्न 06.00 बजे तक
4	इच्छा की अभिव्यक्ति के कागजात को भौतिक रूप से निगम मुख्यालय में जमा करने की अंतिम तिथि	दिनांक- 03.02.2026 के अपराह्न 04:00 बजे तक
5	इच्छा की अभिव्यक्ति को ऑनलाइन/ऑफलाइन माध्यम से तकनीकी बिड खोलने की तिथि	दिनांक- 04.02.2026 के अपराह्न 03:00 बजे

नोट:- (1) इच्छा की अभिव्यक्ति की विस्तृत जानकारी प्राप्त करने हेतु <https://jharkhandtenders.gov.in> एवं <http://jsbcl.in> से डाउनलोड किया जा सकता है।
(2) इच्छा की अभिव्यक्ति हेतु आवेदन ऑनलाइन <https://jharkhandtenders.gov.in> माध्यम से ही स्वीकार की जायेगी एवं इसकी भौतिक प्रति राँची स्थित झारखण्ड राज्य बिबरजेज कॉरपोरेशन लिमिटेड मुख्यालय में जमा की जानी है।

ह/०- महाप्रबंधक (संचालन)
झारखण्ड राज्य बिबरजेज कॉरपोरेशन लिमिटेड, राँची।

PR.NO.371587 Excise(25-26):D

POSSESSION NOTICE

Whereas, the authorized officer of Jana Small Finance Bank Limited under the Securitization And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules 2002 issued demand notices to the borrower(s)/ Co-borrower(s) calling upon the borrowers to repay the amount mentioned against the respective names together with interest thereon at the applicable rates as mentioned in the said notices within 60 days from the date of receipt of the said notices, along with future interest as applicable incidental expenses, costs, charges etc. incurred till the date of payment and/or realisation.

Sr. No.	Loan No.	Borrower/ Co-Borrower/ Guarantor/ Mortgagor	13(2) Notice Date/ Outstanding Due (in Rs.) as on	Date/ Time & Type of Possession
1	32379610000295 32379410000163 & 32379410001025	1) Juma Sajir Pathan (Borrower), 2) Sajir Babu Pathan (Co-Borrower), 3) Shakila Sajir Pathan (Co-Borrower)	01.11.2025 Rs.7,97,725/- (Rupees Seven Lakhs Ninety Seven Thousand Seven Hundred Twenty Five Only) as of 29.10.2025	Date: 20-01-2026 Time: 02:40 PM Symbolic Possession

Description of the Property: All that piece and parcel of the Immovable Property bearing Kiri Sr.No.493, Grampanchayat House/ Mikat No.493, It's Adm. Area is 55.74 Sq.mtr. It's Sq.ft is 600.00, It's Measurements is on East-West side: 30.00 Foot and South-North side: 20.00 Foot, situated in Gavthan in Local Area of Kiri Grampanchayat, Kiri, Tal. & Dist. Osmanabad (Dharashiv) which is Bounded as under: Bounded: East: Road, South: Road, West: Road, North: Plot Owned by Mr. Nana Sitaram.

Whereas the Borrower's/ Co-Borrower's/ Guarantor's/ Mortgagors, mentioned herein above have failed to repay the amounts due, notice is hereby given to the Borrower's mentioned herein above in particular and to the Public in general that the authorised officer of Jana Small Finance Bank Limited has taken symbolic possession of the properties/ secured assets described herein above in exercise of powers conferred on him under Section 13(4) of the said act read with Rule 6 of the said rules on the dates mentioned above. The Borrower's/ Co-Borrower's/ Guarantor's/ Mortgagors mentioned herein above in particular and the Public in general are hereby cautioned not to deal with the aforesaid properties/ Secured Assets and any dealings with the said properties/ Secured assets will be subject to the charge of Jana Small Finance Bank Limited.

Place: Maharashtra
Date: 25.01.2026

Sd/- Authorised Officer.
For Jana Small Finance Bank Limited

JANA SMALL FINANCE BANK (A Scheduled Commercial Bank)
Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071. Branch Office: Office No.704/705, Modi Plaza, Opp. Laxminarayan Theatre, Mukund Nagar, Satara Road, Pune-411037.

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR KARANJA TERMINAL & LOGISTICS PRIVATE LIMITED OPERATING IN PORT AND LOGISTICS SERVICES AT KARANJA PORT, URAAN (PORT FACILITY) AND AT BELAPUR CBD (REGISTERED OFFICE)
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. Karanja Terminal & Logistics Private Limited PAN: AADCK9709Q CIN: U63090MH2010PTC203226
2.	Address of the registered office Office No.705 & 706, 7th FLR, Shelton Cubix, Chilu Phawle Deore Marg, Sector 15, CBD Belapur, Navi Mumbai, Thane, Maharashtra, India, 400614 https://karanjaterminal.com
3.	URL of website https://karanjaterminal.com
4.	Details of place where majority of fixed assets are located Berthing Capacity: 3-5 Vessels at a time depending on sizes (i.e. 3 constructed berths on the Jetty)
5.	Installed capacity of main products/ services Revenue From Operations: Income from Port Operations (includes Cargo Handling, Storage and other ancillary services): Rs.28.91 crores for the year ended 31 March 2025
6.	Quantity and value of main products/ services sold in last financial year 61. (Including Contractual employees/workmen) Details can be sought by sending an email at: corp.karanjaterminal@gmail.com
7.	Number of employees/ workmen Details can be sought by sending an email at: corp.karanjaterminal@gmail.com
8.	Further details including the last available financial statements (with schedules) of two years, lists of creditors are available at URL: Details can be sought by sending an email at: corp.karanjaterminal@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: 09th February 2026
10.	Last date for receipt of expression of interest 11th February 2026
11.	Date of issue of provisional list of prospective resolution applicants 16th February 2026
12.	Last date for submission of objections to provisional list 17th February 2026
13.	Date of issue of final list of prospective resolution applicants 17th February 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 19th March 2026
15.	Last date for submission of resolution plans corp.karanjaterminal@gmail.com
16.	Process email id to submit Expression of Interest Corporate Debtor is not an MSME.
17.	Details of the corporate debtor's registration status as MSME

Sd/-
Vijay P. Lulla
Deemed Resolution Professional
For Karanja Terminal & Logistics Private Limited
IBBI Regn No. IBBI/IPA-001/IP-P00323/ 2017-18/10593
AFA: AA1/10593/02/311225/10790; Valid till 30.06.2027
Address: 201, Satchitanand Bldg, 12th Road, Khar (W), Mumbai - 400052
Place: Mumbai
Date: 25th January 2026

संस्थापक-नाट्याचार्य कृष्णाजी प्रभाकर खाडिलकर

संपादकीय



॥ न मे भक्त प्रणश्यति ॥

मतदाता दिनाची उदासीनता

जगातील सर्वात मोठ्या भारतासारख्या लोकशाहीवादी देशात निवडणुकांना प्रचंड महत्त्व आहे. संसदीय लोकशाही पद्धतीत लोकांनी निवडून दिलेले लोकप्रतिनिधी राज्यकारभार पाहतात आणि या लोकप्रतिनिधींना निवडून देण्याचे काम मतदार करत असतो. म्हणजे अंतिमतः या संपूर्ण लोकशाही व्यवस्थेत मतदार हा सर्वात महत्त्वाचा घटक ठरतो. परंतु परिस्थिती इतकी विपरित आहे की या मतदाराची फक्त निवडणुकीच्या काळातच प्रत्येकाला आठवण येते. मग ते राजकीय पक्ष असोत किंवा वेगवेगळी सरकारे असोत. अगदी निवडणूक आयोगालासुद्धा मतदाराचे निवडणूक काळातच सर्वाधिक स्मरण होते. खरे तर २०११ पासून २५ जानेवारी हा दिवस राष्ट्रीय मतदाता दिवस म्हणून पाळला जातो. याचे कारण म्हणजे भारतासारख्या या लोकशाहीवादी देशात निष्पक्षपणे निवडणुका व्हाव्यात आणि सातत्याने मतदारांमध्ये लोकशाहीविषयक जाणीवा प्रगल्भ होत राहाव्यात अशा उद्देशाने २५ जानेवारी १९५० ला निवडणूक आयोगाची स्थापना केली गेली. तो स्थापना दिवस लक्षात घेऊन २०११ पासून हा राष्ट्रीय मतदाता दिवस पाळायला सुरुवात झाली. परंतु सर्वसाधारण मतदाराला असा काही मतदाता दिवस असतो याचा थांगपत्ताही नाही. म्हणजे निवडणुकीच्या काळात ज्या मतदाराला राजा म्हटले जाते. पण त्या राजाचा सन्मान करणाऱ्या मतदाता दिवसाचे अनेकांना विस्मरण झालेले असते. निवडणूक आयोग आपल्या पद्धतीप्रमाणे आणि सरकारी उपक्रम म्हणून आजच्या दिवशी देशभरात थोडेफार कार्यक्रम करते. परंतु राजकीय पक्षांना या राष्ट्रीय मतदाता दिवसाशी काही देणेघेणे उरत नाही. त्यांना फक्त मतदानाच्या दिवशीच मतदार महत्त्वाचा वाटत असतो. पुढची पाच वर्षे हा मतदार त्यांच्यासाठी हद्दपार झालेलाच असतो. इतकी विलक्षण आणि भयंकर उदासीनता जर असेल तर ते लोकशाहीचे विडंबनच म्हणावे लागेल. आश्चर्य म्हणजे मतदाराही अनभिज्ञ असतो आणि लोकशाही व्यवस्थेशी संबंधित सगळे घटकही या मतदाता दिवसाविषयी प्रचंड उदासीन असल्याचे पाहायला मिळते.

दुर्लक्षित मतदार राजा

खरे तर राष्ट्रीय मतदाता दिवस ही एक अत्यंत चांगली संकल्पना आहे. बरोबर प्रजासत्ताक दिवसाच्या आधी एक दिवस येणारा हा मतदाता दिवस या प्रजासत्ताक राष्ट्राचा पायाभूत दिवस म्हणायला हरकत नाही. कारण २६ जानेवारी १९५०ला भारताने स्वतःला प्रजासत्ताक राष्ट्र म्हणून घोषित केले. डॉ. बाबासाहेब आंबेडकर यांनी तयार केलेल्या संविधानाला अधिकृतपणे स्वीकृत केले गेले. ज्या संविधानामध्ये संसदीय लोकशाहीची व्याख्या करण्यापासून या व्यवस्थेत महत्त्वपूर्ण घटक असलेल्या मतदाराचे हक्क, कर्तव्य याचेदेखील उल्लेख केले गेलेले आहेत. सर्वसामान्य नागरिकांपर्यंत या लोकशाही व्यवस्थेचे उद्देश पोहचले पाहिजेत. सामान्य नागरीकाला असलेला मताधिकार किती अनन्यसाधारण महत्त्वाचा आहे याची जाणीव प्रत्येकाला असली पाहिजे. याबद्दलदेखील संविधानामध्ये विशेष उल्लेख केले गेलेले आहेत. परंतु गेल्या ७५ वर्षांतला लोकशाहीचा प्रवास बघितला तर तो

निवडणुकांपुरताच मर्यादित झालेला दिसून येतो. केवळ सरकारे निवडून देणे एवढ्यासाठीच मतदार महत्त्वाचा ठरतो. त्याव्यतिरिक्त मतदाराला कोणताही अधिकार उरलेला नाही. खरे तर निवडून दिलेले लोकप्रतिनिधी जर आपले कर्तव्य बजावण्यात अयशस्वी ठरत असतील तर त्यांना परत बोलावण्याचा अधिकार मतदाराला मिळायला हवा. हा अधिकार कशा पद्धतीने द्यायचा कोणत्या परिस्थितीत द्यायचा याचादेखील अभ्यास होण्याची आवश्यकता आहे. निवडून जाणाऱ्या लोकप्रतिनिधींवर या तथाकथित मतदार राजाचा कोणताही अंकुशच राहात नाही. इतक्या सरसकटपणे मतदाराला गृहित धरलेले आहे. खरे तर या मतदाता दिवसाच्यानिमित्ताने त्याला असलेला अधिकार आणि हक्कांविषयी जनजागृती व्हायला हवी. केवळ स्वतःची मतदार म्हणून नोंदणी करून घेणे किंवा मतदारांची संख्या वाढवणे अथवा मतदानाची टक्केवारी वाढवण्यासाठीच प्रयत्न केले जातात. त्याच्या पलिकडे जाऊन या संपूर्ण संसदीय लोकशाही व्यवस्थेत अत्यंत महत्त्वपूर्ण असलेल्या या मतदाराचा सन्मान कसा होईल तो जर लोकशाही व्यवस्थेचा आधार ठरणार असेल तर प्रत्यक्ष निवडणूक प्रक्रियेच्या काळात त्याला कोणकोणते अधिकार आहेत याचीसुद्धा माहिती दिली गेली पाहिजे.

मतदाराचा सन्मान व्हावा

प्रत्यक्ष मतदानाच्यावेळेला मतदार केंद्रावर मतदारालासुद्धा योग्य ती वागणूक मिळत नाही. केंद्राच्या शंभर मीटर परिसरात काही काळसुद्धा त्याला नीट उभे राहू दिले जात नाही. पोलिसांकडून वापरली जाणारी भाषा मतदाराचा अपमान करणारी असते. मतदार याद्यांमधला गोंधळ आणि मतदार याद्या अचूक आणि अद्ययावत करण्यात अयशस्वी ठरलेला निवडणूक आयोग हीदेखील लोकशाही व्यवस्थेचीच शोकांतिका म्हणावी लागते. मतदाता दिनाच्यानिमित्ताने निवडणूक आयोगाच्या कारभारातही सुधारणा करण्याचा निधीर व्यक्त व्हायला हवा. आमचे तर स्पष्ट मत आहे की राष्ट्रीय मतदाता दिवशी विधिमंडळ आणि संसद भवनामध्ये एक दिवसाचे विशेष कार्यक्रम व्हायला हवेत. निदान मतदारांचे आभार मानण्यापासून ते मतदानाची टक्केवारी वाढण्यासाठी या उपक्रमांचा उपयोग होऊ शकतो. हा राष्ट्रीय मतदाता दिवस मतदाता सन्मान दिवस म्हणूनही पाळता येऊ शकतो. आजच्या तंत्रज्ञानाच्या युगात सरकारकडे सर्वाधिक वेळा मतदान करणाऱ्यांची आकडेवारी उपलब्ध होऊ शकते. सर्वाधिक वय असूनही मतदान केलेल्यांचा किंवा शारीरिक अपंगत्वावर मात करत मतदानाचे कर्तव्य बजावणाऱ्यांचा या दिवशी सन्मान करता येऊ शकतो. परंतु अशा प्रकारची उदार मानसिकता निवडणूक आयोगाकडेही नाही आणि निवडून येणाऱ्या लोकप्रतिनिधींकडेही नाही. विधिमंडळ आणि संसदेमध्ये संविधानाचे महत्त्व वारंवार सांगितले जाते. पण त्या संविधानाने महत्त्वाचा अधिकार दिलेला मतदार सोयिस्करपणे दुर्लक्षित केला जातो. एकूणच संसदीय लोकशाही व्यवस्थेत विधिमंडळ, संसद, ही सार्वभौम सभागृह मानली जातात.त्या सभागृहांमध्ये लोकशाही व्यवस्थेवर वेगवेगळ्या चर्चा आणि परिसंवाद होतात. पण मतदाराचा त्यात साधा उल्लेखही नसतो.



ऑस्ट्रेलियन ओपन! सिनर चौथ्या फेरीत दुहेरीत बालाजी-ओबरलीटनर पराभूत

मेलबर्नमध्ये सुरू असलेल्या ऑस्ट्रेलियन ओपन टेनिस स्पर्धेत दोन वेळा गतविजेता राहिलेला यानिक सिनरने चौथ्या फेरीत प्रवेश करून जेतेपदांची हॅटट्रिक करण्याचा आपला प्रयत्न सुरू ठेवला.कडक उन्हाचा सामना करत असताना सिनरला हात आणि पायांमध्ये क्रॅम्प आला. त्यामुळे खेळ काही मिनिटांसाठी थांबवण्यात आला. त्यानंतर सिनरने नव्या उर्जेने कोर्टवर प्रवेश केला. त्याने पुढील सहापैकी पाच गेम जिंकून ८५ व्या क्रमांकावरील खेळाडू इलियट स्पिझिरीचा ४-६, ६-३, ६-४, ६-४ असा पराभव केला.



■ मेलबर्न

त्यानंतर सिनर म्हणाला,मला खूप शारीरिक त्रास होत होता. थंड आहारामुळे मला थोडा आराम मिळाला. जसजसा वेळ जात होता तसतसे मला बरे वाटू लागले. सिनेरचा पुढचा सामना इटालियन देशबंधव लुसियानो डार्व्हेरीशी होईल, ज्याने १५ व्या क्रमांकाच्या करेन ख्वाकोव्हचा ७-६ (५), ३-६, ६-३, ६-४ असा पराभव केला.

तीन इटालियन खेळाडूंनी अंतिम १६ मध्ये प्रवेश केला.पाचव्या मानांकित लोरेंझो मुसेट्टीने जॉन केन अरेना येथे टॉमस मार्चॅकचा ५-७, ६-४, ६-२, ५-७, ६-२ असा

पराभव केला.जागतिक क्रमवारीत आठव्या क्रमांकाची बेन शॅल्टनही आगेकूच केली. त्याने मागरिट कोर्ट अरेना येथे मोर्नोकोच्या व्हॅलेंटाय्न वाचेरोटचा ६-४, ६-४,७-६ (५)असा पराभव केला. महिला गटात गतविजेत्या मॅडिसन कीज आणि तिची सहकारी अमेरिकन जेसिका पेगुला यांनीही सरळ सेटमध्ये विजय मिळवत चौथ्या फेरीत प्रवेश केला.नवव्या मानांकित कीजने रॉड लेव्हर अरेना येथे खेळल्या गेलेल्या पहिल्या सामन्यात कॅरोलिना प्लिस्कोवाचा ६-३, ६-३ असा पराभव केला, तर सहाव्या मानांकित पेगुलाने मागरिट कोर्ट अरेना येथे खेळल्या गेलेल्या पहिल्या सामन्यात

कांदिवलीत उद्या कुस्तीचा महासंग्राम ४ बलाढ्य कुस्ती राज्ये आमने-सामने

■ मुंबई

मुंबईत पहिल्यांदाच देशातील चार बलाढ्य कुस्ती राज्यांमधील अव्वल पैलवान एकाच मैदानात आमनेसामने येणार असून, हा थरारक महासंग्राम ‘कुस्ती महादंगल २०२६’च्या रूपाने प्रजासत्ताकदिनी सागरा होणार आहे. अर्जुन पुरस्कार विजेते,ऑलिम्पियन आणि सध्या मुंबई पोलीस दलात

न्यूझीलंडविरुद्ध विजयी आघाडी घेण्यासाठी आज भारत सज्ज

गुवाहाटी - गुवाहाटीच्या बारसापारा क्रिकेट स्टेडियमवर उद्या होणारा पाच टी-२० मालिकेतील तिसरा सामना खेळण्यासाठी भारत आणि न्यूझीलंड संघ आमनेसामने येणार आहे. हा सामना जिंकून या मालिकेत विजयी आघाडी मिळवण्याचा प्रयत्‍नात भारतीय संघ आसणार आहे, तर मालिका जिंकण्याची आशा कायम ठेवण्यासाठी न्यूझीलंडला हा सामना कोणत्याही परिस्थितीत जिंकावाच लागणार आहे. त्यासाठी खेळाडूंनी मैदानावर कसून कराव केला. भारतीय संघ या मालिकेत २-० अशी आघाडी घेतली आहे. त्यामुळे न्यूझीलंडचा संघ मोठ्या दबावात आहे.

खो-खो स्पर्धेच्या व्यावसायिक गटात मध्ये आणि पश्चिम रेल्वे संघांचा दबदबा

■ मुंबई

नामोहरम करत दिमाखात पुढील फेरी गाठली. महिलांच्या व्यावसायिक उपांत्यपूर्व फेरीत पश्चिम रेल्वेने महाराष्ट्र पोस्ट संघावर ०९-०६ असा एक डाव व ३ गुणांनी दणदणीत विजय नोंदवला. पश्चिम रेल्वेकडून अर्चना माझी (१:५०,३ मि.संरक्षण व १ गुण),दिव्या गायकवाड (नाबाद २,१:३० मि.संरक्षण),संध्या मुखसे (२:४०,३:३० मि. संरक्षण व १ गुण),किशोरी मोकाशी (२:३० मि.संरक्षण),कल्याणी केक (नाबाद १ मि.संरक्षण व ३ गुण) यांनी सामन्यावर संपूर्ण पकड मिळवली.

मुंबई उपनगर मुलींचा संघ उपविजेता

मुंबई - बीड येथे नुकत्याच झालेल्या राज्यस्तरीय लंगडी स्पर्धेत मुंबई उपनगरच्या मुलींच्या संघाला उपविजेते पदावर समाधान मानावे लागले, तर मुलांच्या संघाला मात्र उपांत्य फेरीत हार खावी लागली.महाराष्ट्र लंगडी असोसिएशन च्या मान्यतेने १४ वी राज्यस्तरीय किशोर, किशोरी टल लंगडी स्पर्धा बीड येथील इंदिरा गांधी विद्यालयाच्या मैदानात आयोजित करण्यात आली होती. या स्पर्धेत महाराष्ट्रातील १९ संघांनी भाग घेतला होता.

कार्जो जी स्वारस अभियन्कीकरिता सिंगेज कार्जा टर्मिनल ऑपड लाँजिटीरुस प्रायव्हेट लिमिटेडकारिता करंजा बंदर, उरण (बंदर सुविधा) आणि वेलासुर सीबीटी (नॉटलीफुज कालवर्ग) येथे बंदर आणि लांजिस्तिस्स सेवेसमेत कार्यरत (इन्सॉल्वन्सी ऑपड बँकटर्ज) (कॉर्पोरेट व्ज्यक्तिकरिता दिवाळखोरी निराकरण प्रक्रिया) तिथिया, २०१६ चे तिथिया ३१ए (१) अन्वये)	
अ. क्र.	संबंधित तपशील
१	कॉर्पोरेट कर्जदाराचे नाव वन आणि सीआयएन/ एएसएपी क्रमांक
२	नॉटलीफुज कालवर्गाचा पत्ता
३.	वेससाट्टी युआरएल
४	ज्या ठिकाणी बसूयोग निश मासमा आहेत त्या ठिकाणाचे स्थालि
५	मुख्य उपायवे/सेवांची स्थापित क्षमता
६	मार्गित आर्थिक वर्गीत विकल्पा
७	कर्माचरी/कागाराणी संख्या
८	दोन वर्षांचे मोटव्चे उल्लव्ध तिथिया अहवाल (अनुसूचीव), कर्जदारांच्या याद्या वासर अधिक तत्काली युआरएल वर उल्लव्ध आले:
९	संश्लिेच्या कलम २५(२) (एच) अंतर्गत रिझोल्यूशन अहवालांनी पात्ता युआरएल वर उल्लव्ध करा
१०	अभियन्ती स्वारस प्राड करण्पाची शेवट्ती तिथिया
११	संभाज्य ठाव अर्जदारांची तालुती वादी जारी करण्पाची तिथिया
१२	तालुत्पाचा वादीवर हाक्की सावर करण्पाची शेवट्ती तिथिया
१३	संभाज्य ठाव अर्जदारांनी अंतिम वादी जारी करण्पाची तिथिया
१४	संभाज्य रिझोल्यूशन अर्जदारांना माहिली जापन, मुक्पाचन मीठुन आणि रिझोल्यूशन प्लनची निवर्ती जारी करण्पाची तिथिया
१५	ठाव चौकना साव्ठ करण्पाची अंतिम तिथिया
१६	स्वारस अभियन्की सार करण्पासाठी ईमेल आरवडीनी प्रक्रिया करा
१७	कॉर्पोरेट कर्जदाराच्या एएसएलव्ही म्हणून नोंदणी तिथियाची माहिली.

सही/-

विजय पी. लुड्ढा

हौमड रिझोल्यूशन प्रोफेशनल

कार्जा टर्मिनल ऑपड लाँजिटीरुस प्रायव्हेट लिमिटेडकारिता आक्वर्कीआय नोंड क्र. IBBI/PA-001/JP-P00323/2017-18/10593 एएफए: एए१/१०५३३/०२/३११२२५/१०७५७०; वेससा ३.०.०६.२०२७ पर्यंत पत्ता: २०१, सॉल्वमेन्ट स्मारल, २२ वा रोड, व्जार (१), मुंबई-४०००६३. दिनांक: मुंबई दिनांक: २५ जानेवारी २०२६

सुविचार

विलास कोळेकर

खंडाळा, रत्नागिरी. मोबा.९४२२४२०६११

भूक आहे तेवढे खाणे ही प्रकृती, भूक आहे त्यापेक्षा जास्त खाणे ही विकृती आणि वेळेप्रसंगी स्वतः टोपाशी राहून दुसऱ्याची भूक भागवणे ही संस्कृती.

पं चां ग	
रविवार, २५ जानेवारी २०२६ शक १९४७ विश्रवसुनामसंवत्सर	
* माघ शुक्ल सप्तमी नक्षत्र - रेवती	
-: जन्मराशी :-	००-०१ ते १३-३५ मीन १३-३६ ते २४-०० मेष
रथ सप्तमी, भागु सप्तमी; गर्मदा जयंती, सूर्य नमस्कार दिन	

मुद्रक, प्रकाशक **सौ. जयश्री रमाकांत खाडिलकर-पांडे** यांनी हे दैनिक नवाकाळ ऑफिस आणि नवाकाळ प्रेस कक्ष(१) दांगट मॉडिया प्रा.लि., पत्ता: प्लांट नं. २२, दिवा एमआयडीसी, टाटीमडी इंडस्ट्रीयल एरिया, विष्णू नगर, दिवा, नवी मुंबई-४००७०८. २) एलिंगंट ऑफसेट प्रिंटर्स प्रा.लि., पत्ता: प्लांट नं.एफ ७-१ आणि एफ ७-२/२, एमआयडीसी, शिरोली इंडस्ट्रीयल एरिया, शिरोली गाव, ता.हातकर्णगणे, जिल्हा कोल्हापूर - ४९६१२२ येथे छापून घेतले व नवाकाळ विल्डिंग, १३ नवाकाळ पथ, खाडीलकर रोड, गिरगाव, मुंबई -४००००४ येथे प्रसिद्ध केले.

संपादक : **रोहित रमाकांत पांडे**
● कार्यकारी संपादक: **समीर करंवे** (*पी.आर.बी. कायदानुसार संपादकीय जबाबदारी कार्यकारी संपादक यांच्यावर आहे.)

संपर्क : संपादक विभाग: ८६५२२०९४४०, जाहिरात विभाग : ८१०८११६४२३, ८१०८११६४२९, छोट्या जाहिराती: ८४२२८१७४४५. वितरण विभाग : ९५९४९३६४४१ ई-मेल: contact@navakal.in ‘नवाकाळ ऑफिस व नवाकाळ प्रेस’चे प्रकाशन दैनिक ‘नवाकाळ’ आर.एन.आय.क्र.१८९४/५७ स्थापना ७ मार्च १९३२/ फाल्गुन वद्य ५ शके १८४४

Printed and Published by **Jayshree Ramakant Khadilkar-Pande** On behalf of Navakal Office And Navakal Press. Printed at 1) Dangat Media Pvt. Ltd., Address : Plot No.22, Digha M.I.D.C., TTC Industrial Area, Vishnu Nagar, Digha, Navi Mumbai - 400 708.. 2) Elegant Offset Pvt. Ltd., Address : Plot No.F7-1 & F7-2/2, M.I.D.C., Shirolı Industrial Area, Village Shirolı, Tal. Hatkanagle, Dist Kolhapur-416122. Published at Navakal Building, 13 Navakal Path, Khadilkar Road, Girgaum, Mumbai - 400 004. Editor - **Rohit Ramakant Pande** ● Executive Editor - **Sameer Karambe** (*As per P.R.B. law Executive Editor will be responsible for all the content in Daily Navakal)

पाककृती

बाजरीची लापशी
★ साहित्य :- बाजरीचे पीठ: १ वाटी (बाजरी स्वच्छ धुवून, वाळवून जाडसर दळून घ्यावी किंवा मिक्सरवर फिरवून घ्यावी), गूळ: ३/४ ते १ वाटी (तुमच्या आवडीनुसार गोडवा घ्यावी)-जास्त करू शकता), पाणी: ३ ते ४ वाट्या, तूप: २ ते ३ मोठे चमचे. वेलची पूड: अर्धा चमचा, सुका मेवा: काजू, बदाम, मनुके (ऐच्छिक), किसलेले ओले खोबरे: २ चमचे (ऐच्छिक)
★ कृती :- एका कढईत किंवा प्रेशर कुकरमध्ये २ चमचे तूप गरम करा. त्यात बाजरीचे पीठ घालून मंद आचेवर छान खमंग वास येईपर्यंत (साधारण ५-७ मिनिटे) भाजून घ्या. दुसरीकडे एका पातेल्यात ३-४ वाट्या पाणी गरम करायला ठेवा. लापशीसाठी नेहमी गरम पाण्याचाच वापर करावा, जेणेकरून ती मऊ शिजते. भाजलेल्या पिठात गरम पाणी ओता. व्यवस्थित ढवळून घ्या जेणेकरून गुठळ्या होणार नाहीत. आता कुकरचे झाकण लावून मंद ते मध्यम आचेवर ३ ते ४ शिड्या करून घ्या. (जर कढईत करत असाल, तर झाकण ठेवून मऊ होईपर्यंत शिजवा). पीठ पूर्णपणे शिजल्यानंतर त्यात किसलेला गूळ घाला. गूळ विरघळेपर्यंत सतत ढवळत राहा. एका छोट्या कढईत थोडे तूप गरम करून त्यात सुका मेवा परतून घ्या आणि हे लापशीवर ओता. सोबतच वेलची पूड आणि किसलेले खोबरे घालून मिक्स करा. सगळे जिनस एकत्र झाल्यावर पुन्हा २-३ मिनिटे मंद आचेवर झाकण ठेवून एक वाफ काढा, जेणेकरून गुळाचा गोडवा व्ध्यात छान मुरेल.